

BEFORE THE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH, PUNE

NSH ORIGINAL APPLICATION NO.37 OF 2023(WZ)

Sushant Subhash MoreApplicant

Versus

M/s Hotel Sayadri Puspa

& Ors..... Respondents

NSH AFFIDAVIT FOR NAME DELETION OF
RESPONDENTS NO 56 FROM THE ORIGINAL
APPLICATION NO. 37 OF 2023

I Mrs. Hemlata P. Nikam Age: 57

Respondents No. 56 do hereby state on solemn
affirmation as under:

- (1) It submitted that this Original Application is
filed by Applicant alleging that there exists 100
hotels and farmhouses that have been
constructed illegally on Yavateshwar to Kaas
Road.

- (2) I'm filing this present Interim Application to oppose the grant of any reliefs to the Applicant as prayed for in the present Original Application.
- (3) At the outset, I deny each and every averment and allegation made in the present Original Application, which is contrary to and/or inconsistent with what has been stated in the present Interim Application.
- (4) It is submitted that as per the Joint Committee Report dated 02/03/2024, para extract below

".... The remaining 55 establishments are either private residential property, private farmhouses, or open plots and therefore do not come under the consent regime of the MPC Board."

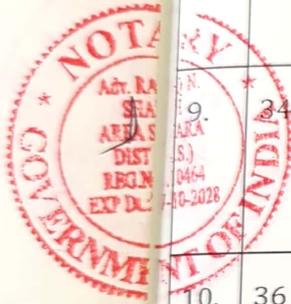
Therefore, it is submitted that out this 55 establishments following are the 22 establishments does not attract consent regime



one of which my establishment impleaded as
Respondent no. 56.

Sr No.	Respondent No.	Name of Parties	Property Description	Regularisation Application dated	MPCB's Consent Applicability
1.	16	Mr. Shakil Abdul Sayyad	Farm House	Not Applicable	Not Applicable As per the MPCB clarification in Joint Committee
	25	Mr. Dilip Mahadeo Umbarkar	Farm House	Not Applicable	Not Applicable As per the MPCB clarification in Joint Committee
3.	26	Mr. Baburao Shamrao Karve	Residential and Home stay	Not Applicable	Not Applicable As per the MPCB clarification in Joint Committee
4.	27	Mr. Shrikrushna Ramchandra (Chandru) Umbarkar	Residential and Home stay	Not Applicable	Not Applicable As per the MPCB clarification in Joint Committee
5.	29	Mr. Mukul Ganapatrao Pawar	Residential and Home stay	Not Applicable	Not Applicable As per the MPCB clarification in Joint Committee
6.	31	Mr. Rajendra Dnyandeo Karve	Residential and Home stay	Not Applicable	Not Applicable

					As per the MPCB clarification in Joint Committee
7.	32	Mr. Ramdas Shankar Karve	Residential and Home stay	Not Applicable	Not Applicable As per the MPCB clarification in Joint Committee
8.	33	Mr. Dattatraya Tukaram Bhanage	Residential and Home stay	Not Applicable	Not Applicable As per the MPCB clarification in Joint Committee
9.	34	Mr. Atmaram Gangaram Bhanage	Residential and Home stay	Not Applicable	Not Applicable As per the MPCB clarification in Joint Committee
10.	36	Mr, Baburao Ganu Umbarkar	Residential and Home stay	Not Applicable	Not Applicable As per the MPCB clarification in Joint Committee
11.	38	Mr. Rohidas Baburao Sapkal (On VP surname is Sakpal)	Residential and Home stay	Not Applicable	Not Applicable As per the MPCB clarification in Joint Committee
12.	39	Mr. Suryakant Dnyandeo Karve	Residential and Home stay	Not Applicable	Not Applicable As per the MPCB clarification in Joint Committee
13.	46	Mr. Krushna Ramchandra Mane	Residential and Home stay	Not Applicable	Not Applicable



					As per the MPCB clarification in Joint Committee
14.	47	Mr. Santosh Sahadeo Aatale	Residential and Home stay	Not Applicable	Not Applicable As per the MPCB clarification in Joint Committee
15.	52	Mr. Sampat Ganpat Jambhale	Residential House	Not Applicable	Not Applicable As per the MPCB clarification in Joint Committee
16.	56	Mrs. Hemlata Purushottam Nikam	Residential House	Not Applicable	Not Applicable As per the MPCB clarification in Joint Committee
17.	65	Mr. Vaman Mahadeo Umbarkar	Residential and Home stay	Not Applicable	Not Applicable As per the MPCB clarification in Joint Committee
18.	67	Mr. Madhukar Tukaram Patekar	Residential and Home stay	Not Applicable	Not Applicable As per the MPCB clarification in Joint Committee
19.	83	Mr. Rajendra Raghunath Bobade	Farm House	Not Applicable	Not Applicable As per the MPCB clarification in Joint Committee
20.	84	Mrs. Manisha Nandkumar Nalavade	Farm House	Not Applicable	Not Applicable

					As per the MPCB clarification in Joint Committee
21.	86	Mr. Kisan Sakharam More	Residential House	Not Applicable	Not Applicable As per the MPCB clarification in Joint Committee
22.	93	Mr. Bapurao Hariba Aatale	Residential House	Not Applicable	Not Applicable As per the MPCB clarification in Joint Committee



(5) Therefore, it is Prayed that:-

- i. Allow the Interim Application.
- ii. Name of Respondent No. 56 may kindly be deleted from this Original Application.
- iii. Any other order may kindly be passed in interest of justice.

Satara

Date: 03/09/2025

HPLikam
Res. No. 56

Affidavit

I, Mrs. Hemlata P. Nikam , Age:57, do hereby state on solemn affirmation that what is stated Para No. 1 to 5 are made me understood in Marathi language. Therefore, whatever stated Para No. 1 to 5 are true and correct to my own knowledge and belief.



Solemnly affirmed at Pune Satara

This 3rd day of September, 2025

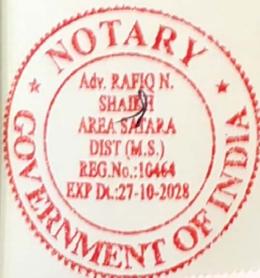
HPnikam
Respondents No. 56

Adv. for Respondents No. 56

Solemnly affirmed before me by
Shri/Smt. Hemlata P. Nikam
R/o. Satara
Who is identified before me by
Shri./Smt. _____
or To whom I know personally

RAFIQ N. SHAIKE

RAFIQ N. SHAIKE
ADVOCATE & NOTARY
(Govt. of India) Reg.No.1046.
"MAJESSTY" Gokarna Colony,
Sangamnagar, Satara. 425003 (M.H.)
Mob. 9880629016



NOTED & REGISTERED
At Sr. No: 2495/2025
DATE: 3 SEP 2025

